

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. C.P.(IB)-1043(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Idbi Bank Limited

V/s.

Mumbai Metro One Private Limited.

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Dhara Modi a/w Adv. Nandita Dethe i/b Singhania Legal Services,
Counsel for the Financial Creditor is present.

Ld. Counsel for the Financial Creditor needs some time to address on the
issue of the limitation.

List this matter on **11.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)